

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

QAT/RA/CCP No. 1241 1989

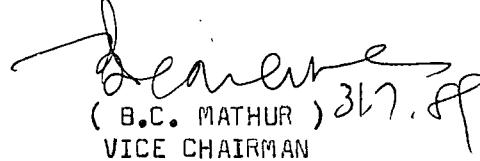
A K Dutta
APPLICANT(S) COUNSELVERSUS
Lok
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
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31.7.89.

Present:- Shri K.L. Bhandula counsel for the petitioner.

Contempt Petition has been filed claiming that the applicant has been transferred retrospectively irrespective of ad-interim stay given by the Court. The application was dismissed by the Court on 19.5.89 and, therefore, no Contempt petition lies.


 (B.C. MATHUR) 31.7.89
 VICE CHAIRMAN